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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/8/2016
NAME OF THE PETITIONER(S)	:	Eshaque & 3 Ors
NAME OF THE RESPONDENT(S)	:	M/s. Biomass Briquetting Fuel Technologies Pvt Ltd
UNDER SECTION	:	241(1), 242(4), 213, 447, 448, 444

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Sindhu S. Kamath

Respondent 2



ORDER

Counsel for petitioner called but absent. No representation. Ms Sindhu S Kamath, counsel for R2 present and sought time for submitting arguments as her senior counsel is unwell. At request time enlarged. Put up on **31.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)